MUMBAI BENCH, MUMBAI

C.S.A. No. 09/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE PARTIES: M/s. Global Nonwovens Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
₽.	Sharan Jagtani	Coursel.	1
2.	Ameya Gokhale	Advo cate	186
3.	Meghna Rajadhy	galesha. Advocate	
4.	Pulkitesh Dutt		
	i/b	Ameya Gokhale	for Applicant

ORDER

C.S.A No. 09/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 09.02.2017.

Sd/-

B.S.V. PRAKASH KUMAR MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY MEMBER (TECHNICAL).